

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 7th September, 2012

NO.HC.VII-10/2012/ 7234 /A. Shri Biprajit Roy, Sub-Divisional Judicial Magistrate (Sadar), NO.1, Kamrup, Guwahati is transferred and posted as Sub-Divisional Judicial Magistrate (M), Hojai, vice Smti Rashmita Das transferred.

Shri Roy will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup, Guwahati and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 7235 /A. Smti Rashmita Das, Sub-Divisional Judicial Magistrate (M), Hojai is transferred and posted as Sub-Divisional Judicial Magistrate (Sadar) NO.1, Kamrup, Guwahati, vice Shri Biprajit Roy transferred.

Smti Das will hand over charge of her Court and Office to the senior Judicial Magistrate, 1st Class, Hojai and proceed to join at her new place of posting immediately.

By Order,

Sd/-D. Ullah,

JT. REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-10/2012/ 7236 - 7261 /A. Dated 07.09.2012